

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:1110  
ANSWERED ON:01.03.2000  
CASES IN THE LABOUR COURTS AND INDUSTRIAL TRIBUNALS  
BIKASH CHOWDHURY;BRIJBHUSHAN SHARAN SINGH

**Will the Minister of LABOUR be pleased to state:**

- (a) whether a large number of cases are pending in the Labour Courts and Industrial Tribunals;  
(b) if so, the number of such cases together with the period of their pending, State-wise; and  
(c) the steps taken/being taken by the Government for expeditious disposal of these cases?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT ( SHRI MUNI LALL )

(a) & (b): A statement showing the number of cases pending and period of their pendency is annexed.

(c)

(i) Expeditious steps are being taken to fill up the vacant posts of Presiding Officers in Central Govt. Industrial Tribunal-cum-Labour Courts after observing all necessary formalities.

(ii) The need to reduce pendency of Industrial Dispute cases in the Central Govt. Industrial Tribunal-cum-Labour Courts is also impressed upon the Presiding Officers by talking up the matter with them from time to time.

(iii) A meeting of all Presiding Officers was held on 6-4-99 in which the need to dispose of pending cases was impressed upon.

(iv) Departmental manual of procedure for use of Presiding Officers in CGITs has been finalised. It is expected that this manual would be useful for the Presiding Officers to dispose of cases quickly.

**ANNEXURE**

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1110 for answer on 1st March, 2000 Statement showing the number of cases pending and period of their pendency.

Number of cases pending (as on 31-12-99)

S.No	Name of the Central Govt. Industrial Tribunal-cum-Labour Court	Less than 6 months to 2 years	6 months to 2 years	2 years to 5 years	5 years to 10 years	More than 10 years	Total	Remarks
1	2	3	4	5	6	7	8	9
1.	Asansol	282	20	6	1	309		
2.	Bangalore		43	172	109	94	23	441
3.	Calcutta		11	68	32	51	22	184
4.	Chandigarh		216	403	311	432	10	1372 upto 11/99
5.	Dhanbad-I		57	656	375	180	18	1286
6.	Dhanbad-II		113	508	342	122	53	1138 upto 11/99
7.	Jabalpur					1598		upto 31-8-97
				figures not available.				
8.	Jaipur		79	98			177	upto 10/99
9.	Kanpur		519	91	68	46	724	
10.	Lucknow			18			18	upto 11/99

11.	Nagpur	52				52		
12.	New Delhi	149	391	201	126	21	888	upto 10/99
13.	Mumbai-I	9	67	78	32	3	189	
14.	Mumbai-II	83	192	10	5	2	292	
Total		1631	2666	1532	1089	152	8668	

#### ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (D) OF SABHAUNSTARRED QUESTION No. 1110 FOR ANSWER ON 1-2000

Statement showing the number of cases received, disposed of and pending in the Central Govt. Industrial Tribunal-cum-Labour Courts during the years 1997, 1998 and 1999.

YEAR	B/F as on 1st January 1997	Received during the year 1997 during the year 1997 31-12-97	Disposed of during the year 1997 as on 31-12-97	Pending as on 31-12-97
------	----------------------------------	--	---	------------------------------

-

1997	6310	1460	977	6793
------	------	------	-----	------

-

Year	B/F as on 1st January 1998	Received during the year 1998 during the year 1998	Disposed of during the year 1998 as on 31-12-98	Pending as on 31-12-98
------	----------------------------------	---	---	------------------------------

-

1998	6793	1534	1025	7302
------	------	------	------	------

Year	B/F as on 1st January 1999 (upto 31-10-99)	Received during the year 1999 during the year 1999 (upto 31-10-99)	Disposed of during the year 1999 as on 31-10-99	Pending as on 31-10-99
------	---	--	---	------------------------------

1999	7302	1557	785	8074
------	------	------	-----	------

Location of CGIT-cum-Labour Courts Asansol, Bangalore, Calcutta, Chandigarh, Dhanbad-I, Dhabad-II, Jabalpur, Jaipur, Kanpur, Lucknowe, Nagpur, New Delhi, Mumbai-I & II.